

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/84(CHE)/2023

NAME OF THE PETITIONER : M/s. Balajee Structural (India) Pvt Ltd

NAME OF THE RESPONDENT(S) : M/s. Tamilnadu Generation & Distribution Corporation Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. Mohana Saradha for the Applicant.Ld. Counsel Ms. Dhanalakshmi for Ld. Counsel Mr. S.T. Raja for the Respondent.

Ld. Counsel for the Respondent states that counter has been filed with a delay and hence an Application for condonation of delay is filed which is yet to be listed.

Physical copy of the rejoinder be filed.

List the Petition for hearing on **14.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**